

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No. 929
TO BE ANSWERED ON 08.02.2024

ASSISTANCE TO KHADI UNITS

929. DR. PRITAM GOPINATHRAO MUNDE:
SHRI RAHUL RAMESH SHEWALE:
SHRI CHANDRA SEKHAR SAHU:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Quality Council of India (QCI) and the Khadi Village and Industries Commission (KVIC) have signed an MoU to introduce Made in India labelled khadi merchandise, improve the quality of khadi products and empower khadi artisans;
- (b) if so, the details of the financial and technical assistance proposed to be provided to the khadi units in the country, State-wise particularly in Odisha;
- (c) the number of khadi units likely to be benefited therefrom, State-wise, particularly in Maharashtra and Odisha;
- (d) the percentage of growth rate of khadi industries achieved since 2014 along with the growth in employment generation in the country, State-wise, particularly in Odisha;
- (e) the contribution of khadi industries in the total exports of the country; and
- (f) the steps taken by the Union Government to promote khadi globally?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

- (a) to (c): Yes Sir, an MoU has been signed between Quality Council of India (QCI) and the Khadi Village and Industries Commission (KVIC). The Scope of the MoU is as follows:
- i. Diagnostic Study and Gap Assessment of value chains of:
 - a. Khadi (Farm to Consumer)
 - b. Khadi Industry Products (Farm/Unit to Selling Point)
 - ii. Establish a standardized value chain framework (protocol)
 - iii. Development of 3rd party assessment frameworks for:
 - a. Khadi products to strengthen the Khadi Mark
 - Assessment framework for departmental Central Silver Plants that supply Raw Material
 - Assessment framework for Khadi Institutions (KIs)
 - Assessment framework for Spinners & Weavers
 - b. Khadi & Village Industries Products
 - Assessment framework for the production/manufacturing units
 - iv. Periodic assessment & testing of products at institutional & outlet level of agencies for implementation & monitoring.

- v. Development of a Handholding Framework to provide handholding to the Spinners & Weavers
- vi. Development of “Made in India” label Framework
- vii. Development of online systems
 - Online systems for Assessment and monitoring
 - Online systems for Handholding and monitoring
- viii. Capacity Building
 - Development of training content
 - Training of Master Trainers, Assessors, Consultants and KVIC Officials
 - Capacity Building for the artisans and KIs involved in the production of Khadi products to enhance their knowledge and skills on quality and sustainability.
- ix. Mapping of National Accreditation Board for Testing and Calibration Laboratories (NABL) Accredited laboratories
 - Identification and mapping of NABL Accredited laboratories for testing of defined requirements

State-wise details of the financial and technical assistance has not been fixed as the said MoU has been signed recently i.e 03.01.2024.

(d): State-wise comparative details of Khadi production, sale and employment since 2014 to 2022-23 is given at Annexure.

(e): The export of total Khadi and Village Industries (KVI) products and Khadi products during the last two years are as under:

(Rs. in lakh)		
Year	Total Export of KVI products	Export of Khadi products
2021-22	25701.74	162.14
2022-23	26837.62	24.52

(f): The following steps have been taken to promote Khadi globally are as under:

- (i) Centre of Excellence for Khadi has been set up on the Hub and Spoke model with National Institute of Fashion Technology (NIFT) New Delhi as Hub along with NIFT Ahmedabad, Bengaluru, Kolkata and Shillong-for establishing benchmarked design processes for global standards, creating new fabrics and products and disseminating quality standards for fabrics.
- (ii) KVIC has been granted the status of Deemed Export Promotion Council (EPC) status by Ministry of Commerce & Industry in December, 2006.
- (iii) Government has issued HS code bracket to Khadi and Village Industries Commission (KVIC) to categorize 11 KVI products in export.
- (iv) KVIC under International Cooperation (IC) Scheme of Ministry of MSME facilitates its KVI units for participation in international exhibitions/trade fairs, etc. for showcasing quality of KVI products.
- (v) KVIC participates every year in India International Trade Fair (IITF) organized by India Trade Promotion Organization (ITPO) at Pragati Maidan, New Delhi. The peripheral Brands of KVIC and MSME products are displayed every year in the pavilion.
- (vi) KVIC also regularly conducts export related workshops and participates in Fashion Shows for the benefit of KVI institutions/units.

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 929 for answer on 08.02.2024

State-wise comparative details of Khadi production, sale and employment since 2014 to 2022-23

S. NO.	States/ UTs	Khadi Production		Khadi Sales		Khadi Employment	
		2014-15	2022-23	2014-15	2022-23	2014-15 (in lakh)	2022-23(#) (in no.s)
1	Jammu & Kashmir*	2646.50	5787.70	2293.47	6764.11	0.24	21950
2	Himachal Pradesh	530.71	742.29	1127.27	1066.80	0.08	3323
3	Punjab	1368.87	685.37	1140.99	1783.90	0.44	5176
4	U.T. Chandigarh	1.69	10.76	238.11	545.19	0.00	54
5	Haryana	8514.59	22488.77	9895.22	34218.43	0.50	54655
6	Delhi	312.65	149.21	3049.95	5905.53	0.04	1101
7	Rajasthan	5118.24	13133.09	6928.80	20111.98	0.84	26754
8	Uttarakhand	2016.07	3846.86	3857.21	6989.61	0.41	17856
9	Uttar Pradesh	22200.76	55500.18	34459.00	136571.34	4.10	128675
10	Chhattisgarh	1873.68	4861.40	1397.95	5447.85	0.08	4883
11	Madhya Pradesh	1092.95	1547.04	1567.95	1872.88	0.07	3143
12	Sikkim	0.00	30.00	12.01	55.71	0.00	28
13	Aru. Pradesh	18.81	20.40	33.59	65.09	0.00	31
14	Nagaland	84.00	51.51	113.46	83.01	0.00	295
15	Manipur	78.74	102.07	90.92	101.02	0.00	156
16	Mizoram	2.65	3.01	8.64	6.14	0.00	12
17	Tripura	2.40	2.51	69.67	45.19	0.00	25
18	Meghalaya	10.14	24.62	10.85	26.76	0.00	50
19	Assam	1159.77	1499.98	1563.00	1710.88	0.19	5045
20	Bihar	1561.19	3785.24	2307.88	8970.75	1.10	66172
21	West Bengal	11674.49	37578.30	5840.66	75672.73	1.04	32588
22	Jharkhand	957.80	2105.81	3418.82	4474.94	0.04	1842
23	Orissa	728.87	1574.40	552.28	1948.59	0.04	5203
24	A & N Island	0.00	0.00	0.00	22.04	0.00	0
25	Gujarat**	4201.85	14124.86	5968.20	26964.00	0.39	12699
26	Maharashtra***	564.42	782.56	1716.82	2029.42	0.03	2863
27	Goa	0.00	0.00	27.73	82.18	0.00	0
28	Andhra Pradesh	2512.15	5249.47	1235.49	6911.55	0.25	8544
28	Telangana	569.93	1037.01	501.44	1086.06	0.08	2182
29	Karnataka	4967.51	39790.30	4525.04	95188.31	0.40	23922
30	Kerala****	3789.02	7389.48	9694.46	18390.48	0.18	14295
31	Tamil Nadu	9433.41	26356.00	13311.21	45863.04	0.52	18192
32	Puducherry	4.51	71.11	80.12	116.80	0.00	465
	Total	87998.37	250331.31	117038.21	511092.31	11.06	462179
(#) After Digitalization, most of the ghost artisans got excluded.							

*Including Ladakh,** Daman & Diu, *** Dadar & Nagar Haveli, **** Lakshadweep